

CC.A. 73/02

O.A. 1304/99

feenishan

10-11-03

1st before him

Comr 27-5-03.

feenishan

27/05/03

Hon. Mr. Justice R.R.K. Pravegi, J.C.
Hon. Mr. S.K. Agrawal, A.M.

Misc. (Rest.) Application No. 4405/02 is for restoration of contempt application, which was dismissed on 17/09/02. As the matter of contempt is between Tribunal and Contemner, the position of the applicant is only like an informer. If the Tribunal has dismissed the contempt application, the applicant has no right to get it restored. The M.A. is accordingly rejected.

Am.

J.C.

@